NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. FOR TK BLASKOR SHUVETHA VASUDEVAN Counsel for the Petitioner

2. H. Karrlik scahadni

P. Rayari

V. Hari Kamar

Eyer & Thomas

Carriel for the Respondants 1403, 586.

v. Har bear is

ORDER

Counsel for the petitioner present. Counsel for R1 to R3 & R5 to R6 present. Counsel for the petitioner, as per the directions of the order dated 4.10.2016 has sent notices to R4 but the same was returned with endorsement 'left without instructions'. As seen in the order dated 21.10.2009 when the notice was sent to R4 at the initial stage of the proceedings, the same was refused by him. In the circumstances, R4 was set ex parte on the said date itself. Pleadings are complete and the matter is posted for final arguments. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)